

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 13.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/344/IB/2018  
NAME OF THE PETITIONER(S) : AJANTHA FLAT OWNERS ASSOCIATION  
NAME OF THE RESPONDENTS : GREEN PEACE CONSTRUCTION PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

	HEMA SRINIVASAN	Counsel for Petitioner	Hema
	M. RAJANMICHAM	Counsel for Respondent	M. Rajanmicham

ORDER

Counsels for both the parties are present. The written submissions have already been filed by both of them. However, they prayed for time to supplement the same with oral submissions. At request, time is enlarged. Put up on 27.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk